
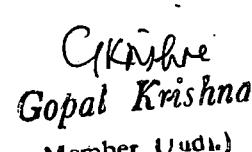




C. A. T. Bench, JAIPUR

Date of Order	Orders
29/9/93	<p>Mr. M.S. Gupta - Counsel for applicant. Mr. S.P. Bhargava - Counsel for respondents.</p> <p>The learned counsel for the applicant states that T.A. has since become infructuous. It is accordingly dismissed, with no order as to costs.</p> <p> (O. P. Sharma) Administrative Member</p> <p> Gopal Krishna Member (Jud.)</p>
Photo copy 13/11/93	<p>Copy out the app. and & resp. and (M. Bhanu) Serial 7562 & 7563</p> <p> 15-10-93</p> <p></p>